Open Court

## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the  $08^{th}$  day of August, 2018

Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 315/2009

(U/S 19, Administrative Tribunal Act, 1985)

Mahendra Singh, aged about 47 years son of Shri Sheo Janam Singh Resident of Quarter No. 266-H. New Loco Colony, Lahartara, Chhetupur Jal Bihar, N.E. Railway, Varanasi and presently is working as ESM Grade-III (Artision) under section Engineer Signal Construction. N.E. Railway, Varanasi.

......Applicant.

By Advocate – Shri A.D. Singh.

## **VERSUS**

- 1. Union of India through the General Manager, North Eastern Railway, Head Quarter-Gorakhpur.
- 2. Chief Administrative Officer, Construction North Eastern Railway, Gorakhpur.
- 3. Deputy Chief Signal & Telecommunication Construction North Eastern Railway, Varanasi.
- 4. Deputy Chief Signal & Telecommunication Construction, North Eastern (East) Railway, Gorakhpur.
- 5. Section Engineer, Signal Construction North Eastern Railway, Varanasi City.

.....Respondents.

By Advocates: Shri P. Mathur.

## ORDER

## By Hon'ble Mr. Justice Bharat Bhushan, J.M.:

None present for the applicant. Shri P.K. Mishra proxy counsel for Shri P. Mathur, counsel for the respondents is present.

2. On earlier occasion counsel for the applicant has sent illness slip. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

/SS/